

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF AUGUST, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.08.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4537	127	83	4581	924	22
ORIGINAL MISC. PET. (I) (COMM)	249	69	45	273	150	4
ORIGINAL MISC. PET. (T) (COMM)	69	11	13	67	61	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	13	4	0	17		
ORIGINAL MISC. PET. (COMM)	2643	46	55	2634	2456	35
ORIGINAL MISC. PET. (ENF.) (COMM)	1083	24	30	1077	1093	16
ORIGINAL MISC. PET. (EFA) (COMM)	46	1	2	45	1657	47
ARBITRATION APPEAL (COMM)	74	7	9	72	673	14
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	119	117	97	139	17	1
COUNTER CLAIMS (COMM)	177	5	1	181	1805	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1108	37	6	1139	424	9
CIVIL ORIGINAL (COMM-IPD-CR)	200	4	2	202	1656	24
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	144	12	10	146	904	14
CIVIL APPEAL (COMM-IPD-PV)	3	1	0	4		
CIVIL APPEAL (COMM-IPD-TM)	145	0	6	139	435	6
CIVIL APPEAL (COMM-IPD-CR)	15	0	0	15		
CIVIL ORIGINAL (COMM-IPD-PAT)	57	1	2	56	521	20

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF AUGUST, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	466	361	77.47%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.